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AWADH BAR ASSOCIATION

High Court, Lucknow

Estd:1901

Dated : 12-06-2021

IMPORTANT NOTICE

Due to grave discontent voiced against implementation of the present roster followed by popular demand to abstain from judicial work, the Elders' Committee in its meeting has unanimously decided that lawyers of Lucknow High Court and members of the Awadh Bar Association shall abstain from judicial work at Lucknow with effect from 14 June 2021, as the Honourable the Chief Justice has completely disregarded the representation made by the Elders' Committee for redressing the grievance of the members of the Bar and withdrawing the roster implemented with effect from 4th June 2021. The members of the Awadh Bar Association **shall abstain from judicial work in the Lucknow High Court from Monday, the 14th June 2021.**



(Dr Ashok Nigam)

Chairman Elder's Committee
Awadh Bar Association
High Court, Lucknow